

(a) the amount of (i) income tax (ii) foreign exchange (iii) excise levies, (iv) cesses and other Central taxes collected in the State of West Bengal during the years 1969-70 and 1970-71; and

(b) the amount paid to West Bengal Government out of these collections in each of the above two years ?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN) : (a) The amounts of Income Tax, Wealth Tax, Estate Duty, Gift Tax, Expenditure Tax and Customs and Central Excise Duties collected from the State of West Bengal during the years 1969-70 and 1970-71 are as under:

	1969-70	1970-71
(In crores of Rupees)		
Income Tax ..	156.58	161.98
(including Corporation Tax)		
Wealth Tax ..	1.89	1.67
Estate Duty ..	0.61	0.66
Gift Tax ..	0.25	0.20
Expenditure Tax ..	*	†
Customs Duty ..	112.05	106.36
Central Excise Duty ..	199.90	212.85

*Rupees 9,000 only

†Rupees 5,000 only.

Customs and Central Excise Duties are inclusive of cesses collected by the Ministry of Finance. Statistics of foreign exchange earned through exports etc. are not maintained in such a way as to enable the real share of each State being apportioned.

(b) The figures of amounts paid to the West Bengal Government out of Income-tax, Estate Duty and Union Excise Duties as its share (inclusive of adjustments for the past years) during the years 1969-70 and 1970-71 are as under:

	1969-70	1970-71
(In crores of Rupees)		
Income Tax ..	27.37	33.88
Estate Duty ..	0.52	0.64
Basic Excise Duties	18.17	21.71
Additional Excise Duties	4.73	6.22

Wealth Tax, Gift Tax, Expenditure Tax, Corporation Tax, Customs Duty and Cesses are not shareable with State Govern-

ments. Foreign Exchange allocations are not made State-wise; the foreign exchange requirements of Industrial and Commercial Units in different States are met in terms of the annual Import Policy which applies equally to similar units all over the country.

REPRESENTATIONS FROM SMALL SHAREHOLDERS OF UNDERTAKINGS.

520. **SHRI ROSHAN LAL :** Will the Minister of FINANCE be pleased to state:

(a) whether Government have received representations from the small share holders of any undertakings taken over by the Government in 1971-72; and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI) : (a) and (b) information is being collected and will be laid on the Table of the House.

FRESH AID COMMITMENTS BY U. S.

521. **SHRI M. K. MOHTA :**
SHRI CHANDRAMOULI
JAGARLAMUDI :
SHRI K. C. PANDA :
SHRI SUNDAR MANI PATEL :
MISS SAROJ PURUSHOTTAM
KHAPARDE :

Will the Minister of FINANCE be pleased to state:

(a) whether Government have had any formal talks with the U. S. Administration with regard to fresh aid commitments either in New Delhi or in Washington;

(b) if so, the details thereof; and

(c) how far the suspension of U. S. aid has affected the implementation of various targets envisaged in the Fourth Plan ?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN) : (a) No, Sir. There have been no formal talks with the U. S. Administration, either in New Delhi or in Washington, with regard to fresh aid commitments to India.

(b) Does not arise.

(c) Steps have been taken by the Government of India to ensure that the implementation of various targets envisaged in the Fourth Plan is not affected adversely on account of the suspension of US Aid.